

**Rochnama Details**

Civil Register No.16-A-Diary  
IN THE COURT OF: JM-2nd Class-V  
Before: Sri Saroj Kumar  
Dated 27-01-2022

S.N	Case No.	Purpose of Proceedings	Next/Disposal Date
1	CRI. CASE/11407/2014	Order Passed: Stage :Prosecution Evidence Sub Satge :----	Next Date of Hearing :25-02-2022
2	Cr. Case Complaint (P)/26/2022	Order Passed: Stage :Enquiry & Witness Sub Satge :----	Next Date of Hearing :03-02-2022
3	Cr. Case Complaint (P)/31/2022	Order Passed: Stage :Enquiry & Witness Sub Satge :----	Next Date of Hearing :03-02-2022
4	CRI. CASE/16073/2014	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :23-02-2022
5	CRI. CASE/14052/2014	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :28-02-2022
6	CRI. CASE/4619/2013	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :02-03-2022
7	CRI. CASE/8464/2013	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :02-03-2022
8	CRI. CASE/14363/2014	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :17-02-2022
9	CRI. CASE/15377/2014	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :03-03-2022
10	CRI. CASE/19159/2015	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :01-02-2022
11	CRI. CASE/19824/2015	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :09-02-2022
12	Cr. Case Complaint (P)/530/2017	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :10-02-2022
13	Cr. Case Complaint (P)/1447/2009	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :03-03-2022
14	CRI. CASE/1530/2011	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :03-03-2022
15	CRI. CASE/10456/2013	Order Passed: Stage :ARGUMENTS Sub Satge :----	Next Date of Hearing :10-02-2022
16	Cr. Case Complaint (P)/554/2020	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :11-02-2022
17	Cr. Case Complaint (P)/95/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :10-02-2022
18	Cr. Case Complaint (P)/412/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :08-02-2022
19	CRI. CASE/14132/2014	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :21-02-2022
20	CRI. CASE/9402/2013	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :17-02-2022
21	CRI. CASE/6668/2013	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :19-02-2022
22	CRI. CASE/4022/2013	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :24-02-2022
23	CRI. CASE/12136/2014	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :10-02-2022
24	CRI. CASE/15608/2014	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :19-02-2022

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S.N	Case No.	Purpose of Proceedings	Next/Disposal Date
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25 CRI. CASE/19823/2015 Order Passed: Stage :EVIDENCE Next Date of Hearing  
Sub Satge :---- :01-02-2022

<b>No. of Cases Heard</b>	<b>25</b>
<b>No. of Cases listed</b>	<b>25</b>
<b>No. of Witness Examined</b>	
<b>No. of Cases Disposed</b>	<b>0</b>
<b>No. of IA.s Disposed</b>	
<b>No. of Cases Contested</b>	
<b>No. of Cases Uncontested</b>	
<b>No. of M.O.s marked</b>	
<b>No. of Exhibits Marked</b>	
<b>No. of Cases in Mediation</b>	
<b>No. of Cases in Arbitration</b>	
<b>No. of Cases in Lok Adalat</b>	
<b>No. of Cases in Conciliation for ADR</b>	
<b>No. of Cases Adjourned</b>	<b>0</b>

**Presiding Officer**